



* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ TEST.CAS. 16/2016

SH ALOK KUMAR SINGHAL & ANR

.....Petitioner

Through: Mr. Hunny Veer Singh, Mr. Ankit

Parindiyal, Mr. Varun Khattar, Ms. Sakshi Chhabra, Ms. Anshita, Mr. Anmol Kumar, Mr. Simardeep Singh, Mr. Nadeem Ahjmad and Ms. Neelam Sharma, Advocates.

versus

STATE & ORS

....Respondent

Through: Mr. Abhinav Garg, Panel Counsel

with Mr. Mihir Gujjewar, Adv. for

R-1.

Mr. Abhishek, Adv. for R-2 with

R-2 in person (through VC).

CORAM:

JOINT REGISTRAR (JUDICIAL) SH. DEVENDER KUMAR GARG (DHJS)

> ORDER 24.07.2024

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Proceedings are being conducted through hybrid mode.

- 1. As per office noting, vakalatnama has been filed on behalf of the respondent no.2.
- 2. Perusal of record would show that matter has not been listed before the Hon'ble Court after 12.10.2022.
- Let the matter be placed before Hon'ble Court for case management and further directions on 26th September, 2024.

DEVENDER KUMAR GARG (DHJS) JOINT REGISTRAR (JUDICIAL)

JULY 24, 2024/v

Click here to check corrigendum, if any